

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-07/99/3963/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 8th June, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 4031 dtd 07.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to leave the station with the official vehicle, at own cost, from the evening of 10.06.2022, till the morning of 13.06.2022**, has been granted. Further, Addl. Sessions Judge, Udalguri, in his absence, Civil Judge, Udalguri, in his absence, Chief Judicial Magistrate, Udalguri and in her absence the in-charge Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/3964/A dated , 08-06-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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